

# INDEX TO LOK SABHA DEBATES

(EIGHTH SERIES)

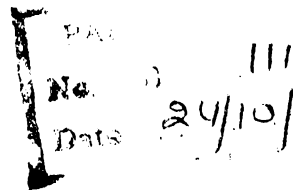
VOLUMES XXXV TO XXXIX

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TENTH SESSION OF THE EIGHTH LOK SABHA

*February 22, 1988 to May 13, 1988*

*Phalguna 3, 1909 (Saka) to Vaisakha 23, 1910 (Saka)*



**LOK SABHA SECRETARIAT**

**NEW DELHI**

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## HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated and printed in the following order : Part I-SUBJECT INDEX, Part II-NAME INDEX. At the end of every entry, the Volume Number of the Debates is given in Roman numerals and parenthesis followed by the date of the Debates and column or numbers, as the case may be [Printed as (XXXVIII--(14.87) 158]

Under every main heading including various names, entries pertaining to Questions and Answers are arranged first, followed by entries pertaining to the Proceedings other than Questions and Answers, separated by the word "Debates" in italics.

All the Bills are alphabetically arranged under the main heading "BILL (S)".

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railway e.g. "RAILWAY LINE (S)", "RAILWAY TRAINS" etc.

All the papers laid on the Table of the Lok Sabha are indexed only under the main heading "PAPER(S) LAID ON THE TABLE".

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below :

A.M.	...	Adjournment Motion
R.O.H.	...	Business of the House
C.A.	...	Calling Attention to Matter of Urgent Public Importance
Consid.	...	Consideration stage of a Bill
Consid. Cl	...	Consideration of the Clauses of a Bill
D.G.	...	Demands for Grants
D.E.G.	...	Demands for Excess Grants
D.E.G. (R)	...	Demands for Excess Grants (Railways)
D.S.G.	...	Demands for Supplementary Grants
D.S.G. (R)	...	Demands for Supplementary Grants (Railways)
Dis.	...	Discussion
H.A.H. Dis	...	Half-an-Hour Discussion
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L.S.	...	Lok Sabha
M	...	Motion
Q.P.	...	Question of Privilege
Pte.	...	Petitions
R.S.	...	Rajya Sabha
Res.	...	Resolution
St.	...	Statement

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**PART-I—SUBJECT INDEX**

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- Demand for setting up Training Centres for handloom weavers in Gorakhpur and Varanasi (XXXVI—21.3.88), 320-21.
- Demand for special grants to the State of Goa (XXXVI—21.3.88), 320.
- Demand for stern action to prevent glorification of Sati in Deorala (Rajasthan) (XXXIX—4.5.88), 504.
- Demand for stoppage of the Chetak Express at Harsauli Railway Station in Rajasthan (XXXIII—18.4.88), 811-12.
- Demand for supply of more electricity to Rajasthan for agriculture and drinking water supply schemes (XXXV—25.2.88), 363-64.
- Demand for supply of wheat at subsidised rates to the drought affected people of Rajasthan (XXXV—25.2.88), 365-66.
- Demand for T.V. Relay centres in Akbarpur and Tandatehsils of Fazabad district of Uttar Pradesh

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- Demand for taking over the Bombay unit of Union Carbide (India) Limited (XXXVIII—8.4.88), 308.
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- Demand for taking steps to check unemployment in countryside (XXXVIII—26.4.88), 241-42.
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- Demand for treating Cargo loaders at the Indra Gandhi International Airport, New Delhi, as employees of the IAA of India (XXXVIII—21.4.88), 358-59.
- Demand for treating dairy, piggery and poultry as 'Industry' and to increase the limit of financial assistance to them accordingly (XXXVIII—18.4.88), 816-17.
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- Demand to increase the reservation quota on certain trains passing through Bhubaneswar and provision of additional coaches in Konark Express (XXXVIII—11.4.88), 267-68.
- Demand to persuade Government of Nepal to restore status quo ante in the matter of tax on the vehicles crossing Indo Nepal border (XXXVII—7.4.88), 349-50.
- Demand to review the decision to reduce the supply of foodgrains to Bastar district (XXXVIII—11.4.88), 269.
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- Need for banning the films depicting black-marketing, violence and rape (XXXVII—7.4.88), 351.
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- Need for early clearance to the drinking water projects submitted by Government of Andhra Pradesh (XXXIX—2.5.88), 305-06.
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- Need for early disposal of stock of Sallow and fatty acid lying in warehouses (XXXIX—28.4.88), 279-80.
- Need for early implementation of Mandal Commission recommendations (XXXVI—9.3.88), 270-71.
- Need for expansion and improvement in Post and Telecommunication facilities (XXXVIII—25.4.88), 236-37.
- Need for FCI to open more purchase centres for wheat in different parts of the country (XXXVI—17.3.88), 283-84.
- Need for immediate steps to control Kala a-Zar, which has spread in epidemic form in Bihar, Eastern Uttar Pradesh and West Bengal (XXXVI—9.3.88), 269-70.
- Need for early setting up of T.V. relay centres in hilly regions of Uttar Pradesh (XXXV—23.2.88), 470-71.
- Need for financial and other assistance in the farmers of Datia district of Madhya Pradesh affected by recent hailstorms (XXXVII—30.3.88), 245-246.
- Need for financial assistance to farmers affected by hailstorm in Sonapat district, Haryana (XXXVI—22.3.88), 312-13.
- Need for formation of a separate Sub-urban railway zone for Bombay (XXXVI—9.3.88), 267-68.
- Need for inclusion of nomads in the list of Scheduled Tribes (XXXIX—2.5.88), 307.
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- Need for intensive hydro-geological survey of Alwar district of Rajasthan (XXXIX—13.5.88), 313.
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- Need for taking steps to settle the demands of coal workers (XXXVI—17.3.88), 288-89.
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- Need to bring cotton under the comprehensive crop insurance scheme (XXXV—23.2.88), 469-70.
- Need to bring mango-belts in Malihabad and Hasanganj regions of Lucknow and Unnao districts under Crop Insurance Scheme (XXXIX—13.5.88), 303.
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- Need to check the influx of people from Darjeeling to Sikkim (XXXVI—15.3.88), 397-98.
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- Need to clear the drinking water project submitted by the Government of Gujarat (XXXIX—13.5.88), 310.
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- Need to direct the Management of Ballarpur Paper Mills, Ballarshah to lift the Lockout (XXXVI—9.3.88), 259.
- Need to direct Metro Railway authorities to clear the water bills of Calcutta Municipal Corporation (XXXVI—14.3.88), 394-95.
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- Need to give financial assistance to Assam for ensuring regular supply of electricity to the areas in Lakhimpur Parliamentary constituency (XXXV—29.2.88), 437.
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- Need to give financial assistance to farmers of Uttar Pradesh affected by hailstorms (XXXVIII—20.4.88), 374-75.

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- Need to help handloom weavers of Bansi and Gorakhpur districts of UP by giving them grants, making prompt payments and fixing remunerative price for their products (XXXV—24.2.88), 320.
- Need to implement the agreement reached with the All India Federation of University and College Teacher's Organisations in regard to pay scales (XXXIX—2.5.88), 306-07.
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- Need to improve health services in the country, particularly in rural areas (XXXVIII—29.4.88), 352-53.
- Need to improve the service conditions of Coffee Board employees (Under Rule 377) (XXXVII—30.3.88), 249-50.
- Need to improve telecommunication and postal facilities in rural areas (XXXVI—15.3.88), 393-94.
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- Need to include Sonapat (Haryana) in the National Capital Region (XXXIX—10.5.88), 345.
- Need to increase the limit of loans to farmers according to the value of their land (XXXVIII—8.4.88), 304-305.
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- Need to look in to the non-payment of minimum wages to the labourers in Uttar Pradesh, particularly in Mirzapur district (XXXVI—22.3.88), 313.
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- Need to open a sugar mill in Bidar (Karnataka) (XXXVI—14.3.88), 392.
- Need to probe the disappearance of some people from Meerut during 1987 riots (XXXIX—10.5.88), 347.
- Need to produce light and sound, Programme on the 'Nawab Age' in Feizabad and on 'Ram Katha' in Ayodhya (U.P.) (XXXIX—2.5.88), 305.
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- Need to provide drinking water and other basic amenities in Ronini Residential, Delhi (XXXVII—4.4.88), 238-39.
- Need to provide financial and other assistance to the Government of Rajasthan to cope with the severe drought conditions in the State (XXXVI—13.5.88), 303-04.
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- Need to provide financial assistance to Orissa for organising cultural activities (XXXV—29.2.88), 431-32.
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- Need to provide funds to States for

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- Need to provide jobs to the dependents of the employees of Calcutta Port Trust, who died prior to 1.1.1985 (XXXVIII—25.4.88), 237-40.
- Need to provide more financial assistance to the Government of Rajasthan to meet the situation caused by drought in the State (XXXVIII—22.4.88), 273.
- Need to provide more funds to the Government of Maharashtra for drinking water schemes (XXXV—23.2.88), 466-67.
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- Need to resolve the problems relating to the rehabilitation of the displaced persons from Pakistan occupied Kashmir (XXXIX—13.5.88), 10-11.
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- Need to review the orders regarding exclusion of certain works from the purview of NREP/RLEGP (XXXV—7.3.88), 839-40.
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- Need to safeguard the interests of adivasis and other inhabitants of Dcdohi tehsil of Mirzapur district, U.P. (XXXIX—11.5.88), 239.
- Need to sanction a railway line between Sonapat and Jind via Gohana (XXXVIII—19.4.88), 451.
- Need to sanction Swatantrata Sainik Samman Pension to all freedom fighters (XXXIX—13.5.18), 313-14.
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- Need to set up a gas based fertilizer plant in Gorakhpur, U.P. (XXXVIII—12.4.88), 417-18.
- Need to set up new spinning and textile mills in Punjab (XXXVII—23.3.88), 327-28.
- Need to set up sugar mills in U.P, and other parts of the country (XXXVI—10.3.88), 316-17.

- Need to set up a T.V. Centre in Chambal Division (XXXIX—2.5.88), 305.
- Need to set up a T.V. relay centre at Keonjhar garh in Orissa (XXXVII 30.3.88), 246-47.
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- Need to settle the dispute between the management and labour of the Metal Box Company, Calcutta and to reopen the Company (XXXVI—10.3.88), 315.
- Need to shift head office of Paradeep Phosphates Ltd. from Delhi to Bhubaneswar (XXXVII—23.3.88), 329-30.
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- Need to start all the four units of Tanda Thermal Power Project XXXVIII—12.4.88), 421-22.
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- Need to start Vayudoot service to and from Ghazpur in Uttar Pradesh (XXXVII—28.3.88), 635-36.
- Need to start work on the coal based Fertilizer plant in Bilaspur (M.P.) (XXXVI—10.3.88), 314-15.
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- Need to take measures to meet drinking water scarcity in Uttar Pradesh (Under Rule 377) (XXXIX—27.4.88), 255-56.
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- Need to take overall the textile mills in the country (XXXIX—5.5.88), 344.
- Need to take quick remedial measures to avoid recurrence of devastating floods in North Bihar (XXXV—23.2.88), 468-69.
- Need to take steps for the development of Mathura and Vrindavan (XXXIX—5.5.88), 344.
- Need to take steps for modernisation of Viswasvarayya Iron and Steel Limited (XXXVII—4.4.88), 237-38.
- Need to take steps for the protection of consumer rights (XXXIX—5.5.88), 340.
- Need to take steps for revamping the sick textile mills (XXXIX—27.4.88), 253-54.
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- Need to take steps to check recurring floods in Bihar (XXXIX—13.5.88), 314-15.
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- Need to take steps to encourage family planning in order to check rise in population (XXXVIII—8.4.88), 305.
- Need to take steps to ensure proper working of the Hindustan Teletypewriter, Madras (XXXVIII—22.4.88), 276.
- Need to take steps to ensure that Machinery Manufacturers Corporation is not closed (XXXVIII—19.4.88), 351-52.
- Need to take steps to improve medical facilities in the rural areas (XXXVII—5.4.88), 294-95.
- Need to take steps to improve the production in Bharat Brakes and Valves Ltd., Calcutta (Under Rule 377) (XXXIX—27.4.88), 257-58.
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- Need to tone up the working of Public Sector Undertakings (XXXVII—30.3.88), 248.
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